- (b) if so, whether India has agreed to supply the same;
- (c) if so, whether any agreement has been reached; and
 - (d) if so, the details of the same?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) No, Sir.

(b) to (d) Does not arise

Christian Missioneries Trust

7645 PROF YADUNATH PANDEY: Will the Minister of LAW AND JUSTICE be pleased to state

- (a) whether there is Hindu Religious Trust Board for religious properties of Hindu, Waqf Board for the religious properties of Muslims and there is no controlling trusts/board for the religious properties of Christian/Christian Missioneries Trust.
- (b) if so, the reasons therefor and who controls the properties of Christians, Missionerles Trust in the country, and
- (c) the remedial steps Government propose to take in this regard?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c) There are certain State enactments relating to the control of the religious properties of Hindus. With regard to the control of the religious properties of Muslims and certain other minority communities, there are also Central Acts. Attempts have been made in the past to enact a comprehensive Central legislation to provide for the control of the religious institutions belonging to all religions. After a great deal of discussion, it had been felt that the matter will have to be

thoroughly discussed, at different fora which should include prominent non-officials, intellectuals, political and religious leaders and other prominent personalities conversant with the matter, before any such Central law is enacted.

[Translation]

Perspective Plan for the Development of Tourism

7646. SHRI GIRDHARI LAL BHAR-GAVA: Will the Minister of TOURISM be pleased to state:

- (a) whether the Planning Commission had constituted a Committee for preparing a perspective plan for the development of tourism by the end of this century;
- (b) If so, whether the committee has submitted its report; and
- (c) if so, the recommendations made by the committee in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK). (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The recommendations of the Committee are:
 - A package of incentives to motivating private sector investment in tourism related activities.
 - (2) Re-organisation of the Department of Tourism, India Tourism Development Corporation and the training Institutes under the Department of Tourism.

(3) Strategy for rapid augmentation of air and ground transportation capacity.

[English]

Check on Consumption of Petrol and Diesel by Government Departments and Public Sector Undertakings

7647. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state the steps taken to check the consumption and economise the expenditure in the consumption of petrol and diesel by Government Departments and public sector undertakings with a view to save the foreign exchange?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): The steps taken to economise on the expenditure on petrol/diesel include the followings:

- Instructions were issued in March, 1988 to all Ministries/Departments of the Government of India that expenditure on petrol etc. should not exceed the level of expenditure in 1987-88.
- ii) A ceiling on consumption of petrol of 750 litres per quarter has been fixed in respect of all cars used by Ministers and their personal staff.
- Purchase of new staff cars is not normally allowed except when they are required for replacement.
- The question of purchasing threewheelers in re-placement of staff cars is required to be examined by Ministries/Departments.
- Suggestion has been made to consider the possibility of reducing

the number of vehicles by at least 10%.

- Pooling arrangements have been advised to Ministries/Departments to avoid frequent trips in the same direction.
- vii) Public Sector undertakings have also been advised to follow the above economy instructions in general to curb consumption of petrol/diesel.
- viii) In order to reduce pressure on staff cars, battery-operated buses on certain routes covering major Central Government offices in New Delhi has-been introduced on an experimental basis.

[Translation]

Export of Rice

- 7648. SHRI CHHABIRAM ARGAL: Will the Minister of COMMERCE be pleased to state:
- (a) whether India is exporting rice if so, the agency or firm through which is being exported;
- (b) the quantity of rice exported during 1988-89 and 1989-90 by each such agency/ firm:
- (c) whether rice was exported to Soviet Union during the last three years;
- (d) if so, the name of the firm which exported the rice and the value thereof; and
- (e) the export target fixed for the current year and the steps being taken to boost the rice export.